

(b) The tribal population of India can be divided into at least four major groups with appreciable somatic differences, namely,

- (i) the Negritos of the Andaman Islands;
- (ii) the mongoloids;
- (iii) the aboriginals of Central and South India; and
- (iv) the Indid tribes of the Nilgiris (Toda-Kota-Badaga group).

Among most of these groups clear physical differences (though not as great as between the four major groups) permit of sub-divisions.

(c) Mutation, selection and genetic drift.

SEIZURE OF BOOKS

53. Shri Chaudhri Muhammed Shaffee: Will the Minister of Home Affairs be pleased to state:

(a) the names of books and papers seized by Government in Delhi during the year 1954;

(b) the action taken on each case in respect of the author, Printer and Publisher; and

(c) whether any compensation is paid in case of wrongful seizure?

The Minister of Home Affairs (Pandit G. B. Pant): (a) No books or papers were seized.

(b) and (c). Do not arise.

FOREIGN MISSIONARIES

54. { **Shri Nand Lal Sharma:**
Shri Jethalal Joshi:
Shri Keshavalengar:
Shri Radha Raman:

Will the Minister of Home Affairs be pleased to state:

(a) the number of foreign missionaries working in India in 1952, 1953 and 1954 respectively giving figures for each State where they were working and the respective countries from where they came;

(b) the number of educational, medical or other institutions run by

the foreign missionaries in the various States during each of these years; and

(c) the amount contributed by the Central Government annually by way of aid to such institutions during the same period?

The Minister of Home Affairs (Pandit G. B. Pant): (a) Two statements giving the information for the years 1952 and 1953 are laid on the Table of the House. [See Appendix II annexure No. 22].

Similar information for the year 1954 will be available only some time during the middle of the year.

(b) Whatever information is available on the subject is contained in the publications entitled "Directory of Churches and Missions", 1951 published by the National Christian Council, Nagpur and "The Catholic Directory for India, 1954" published by the Archbishop of Delhi and Simla, New Delhi, copies of which are available in the market.

(c) Attention is invited to the reply given to Shri Ibrahim's Starr-ed Question No. 1876 on the 24th December, 1954.

AID TO CO-OPERATIVE SOCIETIES

56. Shri Sivamurthi Swami: Will the Minister of Finance be pleased to state:

(a) the amount that has been given to the Co-operative Societies by the Reserve Bank in the year 1953-54, State-wise;

(b) the steps taken to increase the amount to meet the requirements of the farmers in the villages;

(c) the maximum and minimum rates of interest charged by the Societies from the farmers; and

(d) what steps are being considered by Government to reduce the procedural difficulties in getting the loans for the basic Co-operative Societies from the Reserve Bank.

The Minister of Revenue and Defence Expenditure (Shri A. C. Guha):

(a) The Reserve Bank is empowered